

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (PIL) No.2943 of 2019

Harsh Mander, Son of Mr. Harmander Singh, Aged 64 years, Occupation-Activist, Resident of C6/6233, Ground Floor Vasant Kunj, New Delhi, India, P.S.- Vasant Kunj, P.O.- Vasant Kunj, and District-South West Delhi, State Delhi.

... .. Petitioner

Versus

1. State of Jharkhand, Through Chief Secretary, 1st Floor, Project Bhawan, P.O. & P.S.- Dhurwa, Ranchi-834004
2. Secretary, Home Department, Govt. of Jharkhand, Project Building, P.O. and P.S.- Dhurwa, Ranchi-834004
3. The Union of India through the Secretary, Social Welfare, Department

... .. Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Petitioner: Md. Shadab Ansari, Advocate
For the Respondents: M/s. Ashutosh Anand (Addl. AG.-III), Rajiv
Sinha (A.S.G.I.)

Oral Order
05/Dated: 26.06.2020

With consent of the parties, hearing of this matter has been done through video conferencing.

After some argument, learned counsel for the writ petitioner seeks leave to withdraw this writ petition, as an identical issue is pending in a proceedings before the Hon'ble Supreme Court in Writ petition (Civil) No.754/2016. A copy of the order dated 24.08.2018 passed by the Hon'ble Supreme Court in the aforesaid Writ Petition has been produced by the learned counsel appearing on behalf of the State which is taken on record.

Mr. Rajiv Sinha, learned A.S.G.I., has brought to the attention of this Court towards the direction contained in the order dated 12.06.2020 passed in this case. It is submitted that there is nothing like Social Welfare Department in the Union of India as such issue is being considered by the Ministry of Home Affairs.

However, in view of the fact that the writ petition is being withdrawn by the learned counsel appearing for the writ petitioner as the issue is already pending before the Hon'ble Apex Court, the aforesaid order does not require any modification.

Accordingly, this writ petition is dismissed as withdrawn.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)